

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.101- C.P.(IB)/269(AHM)2023  
With  
ITEM No. 102- IA/487(AHM) 2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Honest Derivatives Pvt Ltd

.....Respondent

**Order delivered on: 15/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant / SBI : Mr. Rashesh Sanjanwala, Sr. Advocate a/w.

: Ms. M.A. Gogia, Advocate

For the Respondent : Mr. Suarabh Soparkar, Sr. Advocate a/w.

: Mr. Ravi Pahwa, Advocate

**ORDER**

At the request of the Counsel for the respondent, the matter stands adjourned to 18.06.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**